

Strengthening of State Food Laboratories
(Status as on 15.03.2019)

FSSAI is implementing a Central Sector Scheme for “Strengthening of Food Testing System in the Country Including Provision of Mobile Food Testing Labs” (SOFTeL) with a total outlay of Rs. 481.95. The time frame for implementation of the Scheme is 2016-17 to 2018-19.

The scheme *inter alia* envisages strengthening of 45 State Food Testing Labs. At least one food testing laboratory in each State and two in larger States would be assisted. For this, FSSAI is providing a non-recurring grant of around Rs. 10 Crore each for upgradation of state food laboratories for procurement of 3 major equipments namely ICP-MS, GC-MSMS and LC-MSMS, setting up of Microbiology Lab, creation of Infrastructure for sophisticated equipments and setting up of microbiological laboratory, besides recurring grant of Rs. 35 lakh/year for Professional services, Consumables and Contingencies as per the requirement of the respective state lab. Further, for those North East States which do not have any Food Testing Laboratory, the Scheme provides a grant of Rs. 3 crore each for setting up new food testing laboratory there.

The Rate Contracts for three high end equipments have been finalized. The list of empanelled vendors, along with terms and conditions of empanelment and standard format of purchase order has been shared with States/UTs, besides uploading on the website of the FSSAI under the caption ‘Food Testing’.

This would enable the States/UTs to analyse the regulatory and surveillance samples drawn by the FSO within the shortest possible time frame; to analyze the safety parameters in food samples such as Heavy metals, Pesticide residues, Antibiotic and drug residues and Naturally occurring toxic substances along with Microbiological tests; to ensure compliance of FSSAI standards on food; to enable the laboratory to achieve NABL accreditation within 2 years from the date of release of final installment; to become a resource point for training and facility up-gradation for other existing Government / Public Food testing laboratories in the State; and to introduce online laboratory data management system through Laboratory Information Management System (LIMS).

So far 37 State Food Safety Laboratories of 29 States/UTs have been taken up for upgradation including setting up 14 microbiology laboratories in 13 States/UTs. Proposals for setting up of 9 microbiology laboratories in 9 States/UTs are under consideration. A total Grant in aid of Rs.217.90 crore has been sanctioned/released for the upgradation of these laboratories, so far. State-wise details are under (as on 15.03.2019).

S.N.	Name of the State/UT & other components	Grant Sanctioned/Released (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
1.	Andhra Pradesh (Regional Public Health Laboratory, Vishakhapatnam)	Rs. 50 Lakh (June, 2017)	<ul style="list-style-type: none"> Renovation Work (RW) yet to be started. Proposal is under consideration of the state Government. 	No proposal has been received, so far.	<ul style="list-style-type: none"> Status as per State’s communication dated 26.02.2019. Issues has been taken up with the Chief Secretary of the State vide

S.N.	Name of the State/UT & other components	Grant Sanctioned/Released (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
					letter dated 27.09.2018.
2.	Assam (State Public Health Laboratory, Guwahati)	Rs. 4 Crore (March & May 2017)	<ul style="list-style-type: none"> • RW not started by the State. • State has informed that being expenditure from central fund, registration in PFMS is mandatory. Therefore, a separate saving bank account has been opened in the name of laboratory & process and all the fund has been transferred in this account. Registration in PFMS is under process. After registration the renovation work will be started and simultaneously the selection of vendors will be also done. 	Proposal has been received and is under consideration	<ul style="list-style-type: none"> • Status as per state's communication dated 13.12.2018 • Issues has been taken up with the Chief Secy of the State vide letter dated 19.09.2018. • Reminder issued on 31.01.2019
3.	Bihar (Combined Food & Drug Lab, Agamkuan, Gulzarbagh, Patna)	Rs. 5.50 Crore (March, 2019)	<ul style="list-style-type: none"> • EC in its 6th Meeting held on 22.02.2019 approved the proposal of Bihar for upgradation by installing HEEs. 	<ul style="list-style-type: none"> • Proposal received. Some additional clarification has been sought from the State 	<ul style="list-style-type: none"> • State has been asked to furnish bank account details.
4.	Chhattisgarh (State Food & Drugs Testing Lab, Kalibadi, Raipur)	Rs. 35 Lakh (March 2018) Rs. 6.15 Crore (Aug 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • RW is in under progress. • Process for procurement of high end equipment has not been initiated, so far. 	No proposal has been received	<ul style="list-style-type: none"> • Status as per state's communication dated 12.12.2018 • Vide communication dated 01.02.2019 State has been requested to inform about the progress made for the selection of vendors.
5.	Delhi (Food Laboratory, Department of Food Safety, Delhi)	Rs. 50 Lakh (March 2017) Rs. 4.25 Crore (Nov, 2017) Rs. 1.75 Crore (May 2018)	<ul style="list-style-type: none"> • RW completed. • All three HEEs have been GCMSMS, LCMS/MS and ICPMS are installed and commissioned. 	<ul style="list-style-type: none"> • Mobilization advance of Rs.50 Lakh has been released. • Preliminary 	<ul style="list-style-type: none"> • Status as per State's communication dated 18.02.2019

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		Rs. 50 Lakh (June, 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • Training imparted to staff and validation completed. • Payment to vendors is under process. 	estimate is in final stages at the end of PWD.	
6.	Goa (Food and Drugs Laboratory, Goa)	Rs. 50 Lakh (May 2017) Rs. 4.25 Crore (Nov, 2017) Rs. 50 Lakh (April 2018) Rs. 4.20 Crore (Jan, 2019)	<ul style="list-style-type: none"> • RW for the rooms of LC-MSMS and GCMSMS has been completed. RW of the Room for installing ICPMS is in progress and will be completed soon. • Purchase orders for all the three equipment have been placed to the respective vendors. ICPMS has been received. • UC received for Rs. 5 lakhs 	<ul style="list-style-type: none"> • Mobilization advance of Rs. 50 lakh released in April 2018. • Renovation work completed. • Tender for procuring equipment have been floated. 	<ul style="list-style-type: none"> • Status as state's communication dated 08.02.2019
7.	Gujarat* (Food and Drug Laboratory, Vadodara)	Rs. 50 Lakh (May 2017) Rs.35 Lakh (Feb 2018) Rs. 6 Crore (May 2018) Rs. 60 lakh (Aug 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • Renovation work is completed. • All the three high end equipment have been installed and 70% payment has been released to the vendors. • UCs for Rs.50 lakh spent during 2017-18 and Rs. 3,97,33,729 spend during 2018-19 have been received. 	<ul style="list-style-type: none"> • Grant of Rs.95 Lakh has been released. • UC Rs.35 Lakh spend during 2017-18 has been received. • Infrastructure work is in progress. • Procurement of Equipment has not been initiated, so far. 	<ul style="list-style-type: none"> • Status as per state's communication dated 21.02.2019 • Method validations completed for: <ol style="list-style-type: none"> <i>Pesticide residue in cereal & Cereal Products by GCMS-MS</i> <i>Antibiotic residue & Aflatoxin M1 by LCMS-MS</i> <i>Heavy Metals in Beverages by ICPMS</i>
8.	Gujarat* (Regional Food Laboratory, Rajkot)	Rs. 50 Lakh (August, 2018)	<ul style="list-style-type: none"> • Renovation work commissioned to Project Implementation Unit, UC for the amount of Rs.50 Lakh utilized in 2018-19 has been received. • Vendors have been selected 	No proposal has been received, so far.	<ul style="list-style-type: none"> • Status as per state's communication dated 21.02.2019
9.	Haryana (State Food	Rs. 50 Lakh (July 2017)	<ul style="list-style-type: none"> • Renovation work is almost completed and UC is awaited from the respected 	Proposal has been received and is under	<ul style="list-style-type: none"> • Status as per state's communication

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	Laboratory, Chandigarh)	Rs. 6 Crore (May 2018) Rs. 2.45 Crore (Jan, 2019)	Dept. Some additional renovation work is also required to be done for which budget has been received from Haryana State government and will be completed soon. • Vendors have been selected and Purchase orders got vetted by FSSAI.	consideration.	dated 15.01.2019
10.	Himachal Pradesh (State Food Lab, Composite testing laboratory (CLT), Kandaghat)	Rs. 50 Lakh (March 2017)	<ul style="list-style-type: none"> • RW is under progress. Civil work has been completed. Procurement of furniture is under way. • Complete overhauling of the Laboratory is in progress and in this regard a proposal for the repairing/changing of roof is under consideration in state government. • Manpower posting process has been initiated and state government has accorded approval for filling up of 19 posts in the Laboratory. 	No proposal has been received, so far.	<ul style="list-style-type: none"> • Status as per state's communication dated 12.12.2018 • Issues has been taken up with the Chief Secy of the State vide letter dated 12.10.2018. • Reminder issued on 31.01.2019
11.	J & K (Jammu) (Public Health Laboratory, Patoli, Jammu)	Rs. 1.00 Crore (March & Aug 2017) Rs. 5.50 Crore (Nov, 2017)	<ul style="list-style-type: none"> • RW almost completed except electricity supply problem which is likely to be resolved shortly. • All the High end equipments (namely LCMSMS and ICPMS) have been procured but yet to be installed due to electricity supply problem. 	<ul style="list-style-type: none"> • Grant of Rs. 1 Crore has been released. • RW completed. • Equipments are being procured. 	<ul style="list-style-type: none"> • Status as per state's communication dated 12.12.2018. • Issues has been taken up with the Chief Secy of the State vide letter dated 11.10.2018. • Reminder issued on 31.01.2019
12.	J & K (Srinagar) (Public Health Lab, Dalgate, Srinagar)	Rs. 1.00 Crore (June & Aug. 2017) Rs. 5.50 Crore (Nov, 2017)	<ul style="list-style-type: none"> • RW completed. • High end equipments (LCMSMS and GCMSMS) have been installed. 	<ul style="list-style-type: none"> • Grant of Rs. 1 Crore has been released. • RW completed. • Equipments are being procured 	

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13.	Jharkhand (Ranchi)	Rs.5.50 Crore (March, 2019)	<ul style="list-style-type: none"> EC in its 6th Meeting held on 22.2.2019 approved the proposal of State for upgradation of SFTL, Ranchi by installing HEEs. 	<ul style="list-style-type: none"> Proposal received. Clearance of expert is awaited. 	<ul style="list-style-type: none"> Grant released vide sanction order dated 11.03.2019.
14.	Karnataka (Karnataka State Food Laboratory, Bangalore)	Rs. 50 Lakhs (March 2017) Rs. 8.50 Crore (Nov, 2017) Rs.50 lakh (August 2018)	<ul style="list-style-type: none"> Renovation work is under progress. 70% works have been completed. All the three high end equipments viz. GCMSMS, ICPMS and LCMSMS have been received. 	<ul style="list-style-type: none"> Mobilization advance of Rs.50 lakh released in August 2018. RW not started, so far. 	<ul style="list-style-type: none"> Status as per telephonic discussion with Food Analyst of the Laboratory. Pending issues has been taken up with Chief Secy of the State vide letter dated 25.09.2018 Reminder issued on 15.01.2019
15.	Karnataka (Mysore)	Rs. 5.00 Crore (March 2019)	<ul style="list-style-type: none"> EC in its 6th Meeting held on 22.2.2019 approved the proposal of State for upgradation of SFTL, Mysore by setting up of Basic Analytical facilities. 	<ul style="list-style-type: none"> No proposal has been received. 	<ul style="list-style-type: none"> Amount sanctioned on 11.03.2019.
16.	Kerala* (Regional analytical Laboratory, Malaparamba, Kozhikode-673009)	Rs. 4.0 Crore (March & May 2017) Rs. 5 Crore (Nov, 2017) Rs. 50 lakh (Oct, 2018)	<ul style="list-style-type: none"> Renovation work has been completed. Kerala Medical Service Corporation Limited (KMSCL) which has executed the renovation work has been asked to furnish Utilization Certificate. High end equipments have been received. GCMSMS and LCMSMS have been installed and calibrated. Demonstration/training on LCMSMS is under progress. ICPMS-yet to be installed 	<ul style="list-style-type: none"> Mobilization advance of Rs.50 lakh has been released. Steps has been taken to entrust the renovation work of Microbiology laboratory to KMSCL 	<ul style="list-style-type: none"> Status as per presentation of State during 6th EC Meeting on 22.2.2019. Issues has been taken up with the Chief Secy of the State vide letter dated 05.11.2018. Vide letter communication dated 30.01.2019, State has been requested to provide updates and UC for the fund utilized, so far.
17.	Kerala* (Government Analyst's Laboratory, Thiruvananthapuram)	Rs. 50 lakh (Aug, 2018)	<ul style="list-style-type: none"> RW yet to be started. KMSCL has been authorized for developing and renovation of existing instrumentation section Preparation of estimates is under process. 	<ul style="list-style-type: none"> No proposal has been received, so far. 	<ul style="list-style-type: none"> Grant released vide sanction order dated 11.03.2019.

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18.	Madhya Pradesh* (State Food Testing Laboratory, Food and Drug Administration, Bhopal)	Rs. 50 Lakh (March 2017) Rs. 8.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • RW is under process. • Vendors have been shortlisted. • Purchase orders have been vetted and forwarded to State for further action. 	Proposal has been received, and is under consideration	<ul style="list-style-type: none"> • Status as per state's communication dated 11.02.2019
19.	Maharashtra* (Food Laboratory, Mumbai)	Rs. 50 Lakh (Sept. 2017)	<ul style="list-style-type: none"> • RW yet to be started • Rs. 49,98,975 has been sanctioned by the State Govt. to PWD for carrying out renovation work. 	Proposal has been received and is under consideration.	<ul style="list-style-type: none"> • Status as per state's communication dated 14.02.2019. • Issues has been taken up with the Chief Secy of the State vide letter dated 26.09.2018.
20.	Manipur (State Public Health Food Testing Laboratory, R&D Wing Complex, Medical Directorate, Lamphel)	Rs. 50 Lakh (July 2017) Rs. 6 Crore (May 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • Renovation work has been completed. • Selection of vendors has been done. Purchase orders have been vetted and forwarded to State for further action. 	Proposal has been received and is under consideration.	<ul style="list-style-type: none"> • Status as per state's communication dated 17.01.2019 • Issues has been taken up with the Chief Secy of the State vide letter dated 26.09.2018.
21.	Meghalaya (Food Testing Laboratory, Pasteur Hills, Shilong)	Rs. 50 Lakh (July 2017) Rs. 8.45 Crore (Jan, 2019) Rs. 50 Lakh (March, 2019)	<ul style="list-style-type: none"> • RW work is going on and 60% work has been completed. • Committee for selection of HEE has been constituted. 	Rs.50 Lakh has been sanctioned/released in March, 2019.	<ul style="list-style-type: none"> • Status as per State's presentation during 6th EC meeting held on 22.02.2019 • Issues has been taken up with the Chief Secy of the State vide letter dated 26.09.2018.
22.	Manipur (Zonal Food Testing Laboratory, Moreh)		<ul style="list-style-type: none"> • The EC in its 6th Meeting held on 22.2.2019, approved the setting up of ZFTL, Moreh under the existing component of "Establishment cost of New food testing lab in NE States" with a grant of 3 Crore INR under 	Not applicable	<ul style="list-style-type: none"> • Fund will be sanctioned shortly.
23.	Nagaland (State Public Health Laboratory, Kohima)	Rs. 50 Lakh (March 2017) Rs. 2 Crore (March 2018) Rs. 4 Crore	<ul style="list-style-type: none"> • RW completed • UC received for the Rs.50 lakh for RW • Orders for high end equipments issued to the 	Rs.50 Lakh has been sanctioned/released in March, 2019.	<ul style="list-style-type: none"> • Status as per discussion with the nodal person of State on 13.03.2019

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		(May 2018) Rs.2.45 Crore (Jan, 2019) Rs. 50 Lakh (March, 2019)	selected vendors on 14.09.2018 and some items like UPS etc. have been received. However, main equipment are yet to be received.		• Reminder issued on 06.02.2019
24.	Odisha (Public Health Laboratory, Convent Square Bhubaneswar)	Rs. 50 Lakh (April 2017) Rs. 6 Crore (Aug 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • RW has been completed. • Vendors have been selected and purchase orders vetted and forwarded to the state govt. 	• Proposal dated	• Status as per state's as per State's presentation during 6 th EC meeting on 22.02.2019
25.	Puducherry (Department of Food & Drug Testing, Indira Nagar, Gorimedu)	Rs. 50 Lakh (June 2018)	<ul style="list-style-type: none"> • RW is yet to be started. • PWD has provided the estimates for RW which is Rs.49.5 Lakh. Accordingly, the laboratory has requested for the administrative approval of the State Govt. PWD has also provided the time frame for the work completion which is 6 months. 	Proposal has been received and is under consideration.	• Status as per State's communication dated 28.02.2019
26.	Punjab (State Food Lab Punjab, Food & Drug Testing Building at Kharar, SAS Nagar)	Rs. 4.0 Crore (March & April, 2017) Rs. 25 lakh (Aug 2018) Rs. 1 Cr (January, 2019)	<ul style="list-style-type: none"> • RW completed. State has been requested to furnish UC. • ICP-MS & GC-MSMS have been procured & installed. • State has placed order for procuring LCMSMS on 29.10.2018. However, equipment has not been received. 	<ul style="list-style-type: none"> • Rs. 1 Crore has been sanctioned in Jan, 2019. • Infrastructure for setting up of microbiology lab has been already completed. 	<ul style="list-style-type: none"> • Status as per presentation of State during 6th EC Meeting held on 22.2.2019 • Vide letter dated 29.01.2019, State has been requested to submit UC for the fund utilized, so far.
27.	Rajasthan (Regional Food Laboratory, Jodhpur)	Rs. 50 Lakh (May 2018)	• RW is in progress and will be completed by first week of April, 2019.	No proposal received	• Status as per telephonic discussion on 13.03.2019 with the Nodal Officer of the State.
28.	Rajasthan (Regional Food Laboratory, Udaipur)	Rs. 50 Lakh (May 2018)	• RW started on 22.02.2019 and is likely to be completed by first week of April, 2019.	No proposal received	
29.	Rajasthan, Jaipur	Rs. 50 Lakh (November, 2018)	• Laboratory has been taken up only for setting up of microbiology laboratory.	• Mobilization advance of Rs.50 Lakh has been sanctioned in	

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				Nov, 2018. • Grant yet to be released. • Work yet to be started.	
30.	Sikkim (State Food Testing Laboratory, Singtam)	Rs. 5.00 Crore (March, 2019)	• EC in its 6 th Meeting held on 22.2.2019 approved to upgrade the SFTL, Singtam as Basic Functional Laboratory in lieu of HEEs. As approved by EC initially Rs.5.00 crore has been released.		• Fund sanctioned on 8.3.2019.
31.	Tamil Nadu (Food Analysis Laboratory, Guindy, Chennai)	Rs. 50 Lakhs (March 2017) Rs. 6 Crore (Nov, 2017) Rs. 50 Lakh (June, 2018)	• RW completed and UC for that received. • LCMS/MS & GCMS/MS have been installed and become functional. • 70% of the cost of LCMS/MS has been released	• Mobilization on advance of Rs.50 Lakh has been released. • Action has been taken to start the work.	• Status as per State's presentation during 6 th EC meeting on 22.2.2019. • Vide letter dated 05.02.2019 state has been asked to furnish UC for the fund utilized, so far.
32.	Tamil Nadu (Food Analysis Laboratory, Madurai)	Rs. 50 Lakh (Dec, 2018)	• EC in its 5 th Meeting held on 28.05.2018, approved to take up FAL, Madurai for the upgradation subject to an undertaking from the State Govt. w.r.t. filling up of vacant technical posts and procuring minor basic equipments. • State vide communication dated 10.12.2018 has furnished the requisite undertaking.	No proposal has been received, so far.	• Mobilization advance of Rs. 50 lakh has been sanctioned in Dec, 2018 but the amount is yet to be released.
33.	Telangana * (State Food Laboratory, Nacharam, Hyderabad)	Rs. 50 Lakh (July 2017) Rs. 2 Crore (March 2018) Rs. 4 Crore (May 2018) Rs. 50 lakh	• Renovation work has been completed. UC is awaited. • All equipment have been installed and calibrated. Manpower for LCMSMS has not been received. • GC-MSMS installation work is under progress.	• The renovation work is under progress. • AC work completed. False ceiling stainless steel wall gladding work,	• Status as per State's presentation during 6 th EC meeting held on 22.02.2019.

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		(July 2018) Rs.2.45 Crore (Jan, 2019)		partition work and epoxy painting work is pending.	
34.	Tripura (Regional Food Testing Laboratory, Agartala)		<ul style="list-style-type: none"> • EC in its 6th Meeting held on 22.2.2019 approved for upgradation of RFTL, Agartala by installing two HEEs viz. GC-MSMS and LC-MSMS, subject to preparedness of the laboratory in terms of infrastructure for installation of approved HEEs. • Creation of infrastructure from the state budget is already under progress in the State. 	<ul style="list-style-type: none"> • Complete proposal has not been received. 	<ul style="list-style-type: none"> • Fund will be released to the State after getting evidence from the State regarding its preparedness.
35.	Uttar Pradesh* (Govt. Public Analyst Laboratory, Aliganj, Lucknow)	Rs. 50 Lakh (March 2017) Rs. 2 Crore (March 2018) Rs.3.50 Crore (May 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • Lab is already renovated • All the HEEs have been installed and manpower have been received. Calibration of LCMSMS has been done and for the rest two under progress. • State's proposal for upgradation of one more laboratory namely Regional Public Analyst Laboratory, Meerut is under consideration. 	Based on observation of the expert, vide communication dated 21.02.2019, State has been asked to send the revised proposal.	<ul style="list-style-type: none"> • Status as per State's presentation during 6th EC meeting held on 22.2.2019. • Issues has been taken up with the Chief Secy of the State vide letter dated 03.10.2018. • Vide communication dated 31.01.2019, State has been asked to provide further updates and UC for the fund utilized, so far.
36.	Uttarakhand (State Food and Drug Testing Laboratory, Rudrapur)	Rs. 50 Lakhs (April 2017)	<ul style="list-style-type: none"> • State has informed that renovation work is likely to start in the first week of March, 2019. • High Level Committee has been constituted for procuring HEEs. Process for the selection of vendors is in final stage. 	<ul style="list-style-type: none"> • No proposal has been received, so far. • State has informed that project implementation 	<ul style="list-style-type: none"> • Status as per State communication dated 01.03.2019. • Issues has been taken up with the Chief Secy of the State vide letter dated 26.09.2018

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			<ul style="list-style-type: none"> On the basis of the recommendations of the expert, State has started the process to fill up the important posts in the lab. 	organization has been nominated.	
37.	West Bengal* (State food Lab West Bengal, Kolkata)	Rs. 50 Lakh (March 2017) Rs. 8.50 Crore (November 2017) Rs. 50 Lakh (August 2018)	<ul style="list-style-type: none"> RW completed and UC will be submitted soon. All the three high end equipment have been installed and demonstration/training is in progress. Manpower for all the equipment has been received. GCMSMS and ICPMS have been calibrated. NABL accreditation in the field of chemical testing has been received. 	Rs.50 lakh has been released. Some constructional renovation amount to Rs. 5,24,571.00 has been sanctioned by the State to State PWD which will undertake the work very soon.	<ul style="list-style-type: none"> Status as per State's presentation during 6th EC meeting held on 22.02.2019 Vide letter dated 05.02.2019, State has been requested to inform further updates and furnish UC for the fund utilized so far.

* These State Food Testing Laboratories are NABL Accredited.

In view of above, States/UTs are requested to expedite RW, shortlist vendors from the list of empanelled vendor given in Rate Contract, submit proposal for setting up of microbiology laboratory and also to submit UC in case the grant utilized, so for.

Status of the remaining states from where no food testing laboratory has been taken up for the upgradation, so far, is as under.

S. N.	Name of the State/UT & other components	Remark/Last Communication
1.	Arunachal Pradesh	<p>There is no Food Laboratory in the State. State vide letter dated 19.8.2017 has informed that they will provide required plot of land and also requested to assist for the manpower and technical guidance/initial expenses etc. for the propose laboratory.</p> <p>As decided in 5th Meeting of the EC held on 28.05.2018, a meeting was held on 8.11.2018 Nodal Officer (SFTL) of the state to pave the way for the establishment of the Laboratory. During the meeting it was decided that State would approach MoDONER for support under their “North East Special Infrastructure Development Scheme” (NESIDS) for the development of land and construction of building. Issues has been taken up with the Chief Secy of the State vide DO letter dated 10.01.2019.</p>
2.	Mizoram (Aizwal)	<p>As there is no Food Laboratory in the State, there is provision for setting up of a new Food Testing Laboratory in the State under the Central Sector Scheme subject to readiness of State in terms of appropriate building space, technical manpower, uninterrupted electrical & water supply, laboratory furniture, etc. for the operation of the laboratory. State vide letter dated 31.08.2016 informed that they will provide building infrastructure in Aizwal.</p> <p>State has been requested vide letter dated 13.10.2017, 23.11.2017, 15.12.2017, 08.01.2018, 22.02.2018 and 20.04.2018 to intimate their plan for engaging requisite manpower in the proposed laboratory, submit a detailed project report, etc. However, no response received.</p> <p>As decided in 5th Meeting of the EC held on 28.05.2018, FSSAI vide letter 03.07.2018 and subsequent reminder 24.08.2018 has requested the State to come for a meeting. Response of the State Government is still awaited. Issues has also been taken up with the Chief Secretary of the State vide letter dated 09.10.2018</p> <p>In the meantime it has been observed there is Central Scheme being implemented by MoDONER under which the State may be eligible for getting financial assistance for the development of the land and construction of building. Accordingly vide DO letter dated 10.01.2019 this information has been conveyed to the Chief Secy of the State with the request to submit their proposal to MoDONER.</p>
3.	Andaman & Nicobar	<p>State requested for financial assistance through Central Sector Scheme for constructing a new building to accommodate both chemical and microbiological laboratories. As the scheme does not have provision for the financial assistance for the construction of the new building, UT administration has been asked to constructs building from its own budget and submit proposal for upgradation of thereafter.</p>

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States/UTs are requested to provide requisite information so as to strengthen the food testing laboratories.